

ITEM NO.12

REGISTRAR COURT. 2

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SURINDER S. RATHI

Criminal Appeal No(s). 575/2018

ROBY VARGHESE

Appellant(s)

VERSUS

THE STATE OF KERALA & ANR.

Respondent(s)

WITH

Cr1.A. No. 576/2018 (II-B)

Date : 22-08-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anzu. K. Varkey, AOR
Mr. Suvidutt M.s., AOR

For Respondent(s)

Mr. C. K. Sasi, AOR

UPON hearing the counsel the Court made the following
O R D E R

In both the matters numbered above, await records.

List again on 12.12.2019.

SURINDER S. RATHI
Registrar

MG